

3(39)/66-67—ट्रांसपोर्ट में प्रकाशित हुये
ये, समा-पटल पर रखता हूँ।

[Placed in Library. See No. LT-2091/67].

12.09 Hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Penal Code (Amendment) Bill, 1967, by Diwan Chaman Lall, M.P., which has been passed by the Rajya Sabha at its sitting held on the 15th December, 1967."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Haryana State Legislature (Delegation of Powers) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 19th December 1967."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha :—

- (1) The Indian Penal Code (Amendment) Bill, 1967, by Diwan Chaman Lall, M.P
- (2) The Haryana State Legislature (Delegation of Powers) Bill, 1967.

12.10 HRS.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
EIGHTEENTH REPORT

श्री रामावतार श.स्त्री (पटना) : श्रीमन्,
मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति का 18वां प्रतिवेदन पेश करता हूँ।

COMMITTEE ON PUBLIC UNDERTAKINGS FIFTH REPORT

श्री प्रेम चन्द वर्मा (हमीरपुर) : अध्यक्ष महोदय, मैं गन्धर्व के आयात के लिये भारत के राज्य व्यापार निगम द्वारा मैसर्स ओबल इन्डस्ट्रीज, न्यूयार्क के साथ किये गये करार के सम्बन्ध में सरकारी उपक्रमों सम्बन्धी समिति का पांचवां प्रतिवेदन पेश करता हूँ।

12.10½ Hrs.

STATEMENT (UNDER DIRECTION 115) BY MEMBER AND MINISTER'S REPLY THERETO

SHRI D. N. PATODIA (Jalore) : Mr. Speaker Sir,

Under direction 115 of the Directions by the Speaker I wish to point out inaccuracies in the statement made by the hon. Minister for Information and Broadcasting while replying to a calling attention notice on the 4th December, 1967 relating to an agreement signed between 'Novosti' (or APN) and Press information Bureau.

The hon. Minister made a categorical statement saying : "We have made enquiries. This Agency are not the sponsors . . ." This is not a correct statement as will be seen from the following :

- (a) A news item published in the 'Hindu' on 13th August, 1967 quotes one employee of the Radio Peace and Progress station interviewed by the Reuter representative saying that the station was founded in 1964 by a group of public organizations consisting of among others APN News Agency. Similar report was published in the 'Hindustan Times' on 1-12-1967.
- (b) Such reportings in the Indian press are also supported by the announcements made on Moscow Radio from time to time, and the English translation of two such announcements reads like this :
 - (i) This is a quotation from the broadcast over Moscow Radio in Swedish language to Sweden on 26th January, 1967 at 19.00 hrs. GMT. This radio station belongs to Soviet Social